

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

LOK SABHA

**UNSTARRED QUESTION NO. 636
TO BE ANSWERED ON WEDNESDAY, SEPTEMBER 16, 2020**

PRIVATE SECTOR PARTICIPATION IN SPACE

636. SHRI MAGUNTA SREENIVASULU REDDY:

SHRI KURUVA GORANTLA MADHAV:

DR. BEESETTI VENKATA SATYAVATHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has approved certain reforms to boost private sector participation in Space;**
- (b) if so, the details thereof;**
- (c) whether the Government is aware of the concerns of the members of the scientific community towards such a move and if so, the details thereof;**
- (d) whether any steps are being taken to alleviate the concerns and if so; the details thereof;**
- (e) the details of the role of New Space India Limited (NSIL) in the post reformed space sector; and**
- (f) the number of private companies that partner ISRO and a broad area/ sector-wise break up thereof as on date?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

(a) & (b)

Yes Sir, Government has created Indian National Space, Promotion & Authorisation Centre (INSPACE), under

Department of Space to encourage, promote and hand hold the private sector for their participation in Space Sector. Private players will also be able to use ISRO infrastructure through INSPACe.

(c) & (d)

The decision of Government was conveyed to the Members of the scientific community elaborately, and scientific community welcomed the Government decision.

(e) The role of NSIL in the post reformed space sector would be to build launch vehicles, providing launch services, build satellites, providing space based services, technology transfers, etc.

(f) There are more than 500 companies that partner with ISRO in carrying out space activities. The broad areas/sectors covered by private companies are; providing materials, mechanical fabrication, electronic fabrication, system development, integration, etc.
